

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

STARRED QUESTION NO:322
ANSWERED ON:13.02.2014
OLD DAMS
Biju Shri P. K.;Rajesh Shri M. B.

Will the Minister of WATER RESOURCES be pleased to state:

- (a) the number of dams in the country which are more than hundred years old, State-wise;
- (b) the steps being taken by the Government for the rehabilitation and improvement of these old dams, Statewise
- (c) the funds allocated and spent for this purpose during the last three years and the current year, State-wise;
- (d) whether States have sent any proposals in this regard; and
- (e) if so, the details thereof and action taken by the Government thereon, State-wise?

Answer

THE HON'BLE MINISTER OF HEALTH & FAMILY WELFARE AND WATER RESOURCES (SHRI GHULAM NABI AZAD)

(a) to (e) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 322 TO BE ANSWERED ON 13.02.2014 REGARDING OLD DAMS.

(a) to (e) As per information available, there are 164 large dams which are more than 100 years old, as per State-wise details annexed.

Dams are maintained by the concerned dam owners which are mostly the State Governments, and actions for their maintenance, repair and renovation are required to be taken by the concerned dam owners only. However, the Union Government has constituted the National Committee on Dam Safety and Central Dam Safety Organisation in Central Water Commission to render technical advice on the dam safety activities in various States and suggests improvements in this regard.

A 'Dam Rehabilitation and Improvement Project' (DRIP) with funding assistance from the World Bank has been taken up for rehabilitation and improvement of some of the existing dams in the country. DRIP has become effective from 18th April, 2012 and will be implemented over a period of six years.

DRIP implementation is in initial stages. The State-wise fund allocation as well as fund utilisation since implementation is given below:

(Rs. in crore)

Implementing Agencies	First Year (2012-13)	Current Year (2013-14)	Current Year upto December, 2013	Total Utilization upto December, 2013	
Madhya Pradesh	3.500	2.078	30.000	6.843	8.921
Odisha	4.000	0.321	10.500	0.409	0.730
Tamil Nadu	1.207	0.559	394.870	1.873	2.432
Kerala	61.250	0.057	80.120	2.548	2.605
CWC	2.300	0.424	36.000	1.026	1.450
Total	72.257	3.439	551.490	12.699	16.138

Proposals for consideration under DRIP were received from 13 states (Bihar, Gujarat, Maharashtra, Uttar Pradesh, Andhra Pradesh, Jharkhand, Uttarakhand, West Bengal, Chhattisgarh, Madhya Pradesh, Orissa, Kerala and Tamil Nadu). Subsequently, on the basis of institutional readiness, commitment etc, DRIP was finalized by the World Bank for implementation in four States, namely Madhya Pradesh, Orissa, Kerala and Tamil Nadu and in Central Water Commission.

The estimated cost of project is Rs. 2100 crore. Out of the total project cost, 80% will be funded by the World Bank and balance by the respective State Governments and Central Government.

The State-wise numbers of dams being covered under DRIP and the details of project cost are indicated in the table below:

State	No of DRIP dams	Total Project Cost (Rs. Crore)
Kerala	31	279.98
Orissa	38	147.74
Madhya Pradesh	50	314.54
Tamil Nadu	104	745.49
CWC		132.00
Unallocated Resources		480.24
Total	223	2100.00